

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 294 of 2015 &
IA No. 142 of 2016**

Dated: 27th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**SRM Power Pvt. Ltd. Appellant(s)
Vs.
Bangalore Electricity Supply Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Shah

Counsel for the Respondent(s) : Mr. Mohit Chadha
Ms. Trishi Ray Chaudhuri for R-2 & R-4

ORDER

Learned counsel for the respondent seeks further time to file objections to the maintainability of the appeal. He may file the same on or before 05.10.2016 after serving copy on the other side. Thereafter rejoinder may be filed on or before 13.10.2016 after serving copy on the other side.

List the matter on **18.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt